IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

M.A.NO.388/94.

O.A.No.1017/92.

Dt. of Decision: 28-7-1994.

Mr.T.V.G.Prasada Rao.

.. Applicant / Applicant.

Vs.

- 1. The General Manager, SC Rly, Rail Nilayam, Sec'bad.
- 2. The Chief Personnel Officer, SC Rly, Rail Nilsayam, Sec'bad.
- 3. The Chief R Project Manager Railway Electrification Project, SC Rly, Vijayawada.
- 4. The Mr.Electrical Engineer (General & SS)
 Railway Electrification Project
 SC Rly, Vijayawada.
- 5. Sri D.V.S.Raju.

... Respondents/Respondents.

Counsel for the Applicant/Applicant : Mr.P.Krishna Reddy.

Counsel for the Respondents/Respondents: Mr.N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO: VICE CHAIRMAN.

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

M.A.388/94 in OA.1017/92.

ORDER.

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman).

Heard Sri P.Krishna Reddy, learned Counsel for the applicant and Sri N.R.Devaraj, learned standing counsel for the Railways.

- 2. This MA is filed by the applicant in the 0.A.1017/92 praying for a direction to the General Manager South Central Railways to include the name of the applicant in the panel of Assistant Engineers published as per letter No.P(BAZ) 607/LDCE(7) dated 14-7-92.
- When the name of the applicant was not empanmelled for 3. promotion to the post of Assistant Electrical Engineers, he filed OA.1017/92. I he filed OA.1017/92. In view of the allegations in the OA, we held that it is a case of re-review of performance of the applicant on the basis of his ACRs and Ultimately on the basis of the order Service Records. dated 20-1-1994 in OA 1017/92, General Manager, Railway Electrification, Allahabad, the highest authority in charge of the Railway Electrification of all the Railways in India, re-reviewed as per the observations in the order dated 20-1-1994 of this Bench. Unfortumnately, his report also went against the applicant. It is vehemently urged for the applicant that if by 20-1-1994 either the applicant or the learned counsel for the respondents knew about Sri P. Narasimha Rao, Deputy Chief Electrical Engineer, this Court would have directed that the case of the applicant had to be re-reviewed by Sri P.Narasimha Rao.
- 4. Nothing is alleged against the General Manager, Railway Electrification, Allahabad, who re-reviewed in regard to the case of the applicant. Hence, it is not just and proper to refer to any other authority for re-reviewing in case of the applicant.
- 5. As the report on the basis of the re-reviewing is adverse to the applicant the question of directing inclusion of the name of the applicant in the select list

of Assistant Electrical Engineers does not arise. Thus the MA does not merit consideration.

5. In the result, the MA is dismissed. No costs.

// True Copy //

To

- 1. The General Manager, SC. Rly., Railnilayam, Sec'bad.
- 2. The Chief Personnel Officer, S.C.Rky, Railnilyam, Sec'bad.
- 3. The Chief Project Manager, Railway Electrification Project, SC .Rly, Vijayawada.
- 4. The Sr. Electrical Engineer (General & SS), vijayawada.
- 5. One copy to MxRx Mr.P.Krishna Reddy, Advocate, CAT, Hyd.
- 6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT. Hyd.
- 7. One copy to Library, CAT. Hyd.
- 8. One spare copy.

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